

(c) whether any rent or damages are still due from such unauthorised persons and if so, the details thereof?

**The Minister of Rehabilitation (Shri Tyagi):** (a) In accordance with the Government policy, cases of unauthorised occupation of Government built properties in Delhi by displaced persons prior to 31st December, 1960 have been regularised on receipt by the 28th February, 1963 of the initial cost and the up-to-date arrears of rent. In other cases properties have been or are being disposed of by sale leaving the purchasers to deal with the unauthorised occupants directly and hence no statistics are being maintained in respect of persons in unauthorised occupation of Government built properties; but the number of such occupants is very small.

(b) and (c). Recoveries of rent/damage charges from unauthorised occupants have been made in most of the cases and the amount of arrears is small. No separate figures of such recoveries made and the balance outstanding are being maintained.

#### Persons under Detention

1553. { Shri Onkar Lal Berwa:  
Shri Vishwa Nath Pandey:  
Shri Kolla Venkaiah:  
Shri Bagri:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons under detention under the Defence of India Rules and Preventive Detention Act as on the 31st August, 1964;

(b) the number of Members of Parliament and State Legislatures among them; and

(c) whether the cases of all these persons have been reviewed?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

#### Murders in Delhi

1554. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of murders committed in Delhi during the last six months; and

(b) the causes thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) 38.

(b) Domestic quarrels	5
Enemy	10
Gain	4
Promiscuous sex relations	7
Mis. and unknown causes	12

#### Modern Bengali Encyclopaedia

1555. **Shri P. K. Deo:** Will the Minister of Education be pleased to state:

(a) whether a modern Bengali encyclopaedia is being compiled;

(b) if so, how much aid has been given by the Central Government for this project; and

(c) in which other regional languages such modern encyclopaedia are being compiled and the aid given in each case by the Central Government?

**The Deputy Minister in the Ministry of Education (Shri Bhakat Darsan):** (a) Yes, Sir.

(b) Rs. 56,250/-.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3288/64].

#### Aid for West Bengal

1556. **Shri P. K. Deo:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the West Bengal Government have asked for financial aid from the Central Government for the unexpected heavy expenditure due to large influx of refugees from East Pakistan; and